

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.11.2021 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1263 of 2019	Investors Sanghars Samiti & Ors. Vs. Lavkash Verma & Anr. With	Bharat Gupta	Teejas Bhatia-R1 Shailendra Singh
2.	Comp. App. (AT) (Ins) No. 1375 of 2019	Sunil Kumar Dahiya Vs. Lavkash Verma & Anr.	Dushyant Manocha	Bharat Gupta- Intervener Abhinav Mishra-VBA Sunder Khatri-IRP
3.	Comp. App. (AT) (Ins) No. 09 of 2020	Prajendra Jaroli Vs. Jai International Pvt. Ltd.	R. Sudhinder	Nilesh Deep
4.	Comp. App. (AT) (Ins) No. 46 of 2020	Symbol Vinimay Pvt. Ltd. Vs. Champa Impex Pvt. Ltd.	Shruti Agarwal	Chayan Gupta
5.	Comp. App (AT) (Ins) No. 60 of 2020	Hemant Zaveri Vs. Bhavi Jewellers & Ors.	Udit Kishan	
6.	Comp. App. (AT) (Ins)No. 123 of 2020	Ashish Dynaneshwar Mahajan Vs. Samarth Lifters Pvt. Ltd. & Anr.	Silpa Thakur	Raghav Shankar
7.	Comp. App. (AT) (Ins) No. 136 of 2020	Seema Sundd Vs. Investor Clinic Infratech Pvt. Ltd. & Anr.	Damini Bisht	Anushruti
8.	Comp. App. (AT) (Ins) No. 139-141 of 2020	Registrar of Companies, West Bengal Vs. Kalyanpur Cements Ltd. Now Known as Dalmia DSP Ltd.	Vijay Joshi	
9.	Comp. App (AT) (Ins) No. 147 of 2020	Pradeep Agarwal & Ors. Vs. Nutan Ispat and Power Pvt. Ltd.	Gaurav Gupta	Sidhartha Sharma

10.	Comp. App. (AT) (Ins) No. 161 of 2020	Bhobinder Singh Hundal & Ors. Vs. Narottambhai Somabhai Patel & Anr.	Hingorani	
11.	Comp. App (AT) (Ins) No. 211 of 2020	Rana Sarkar Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Arushi Arora	
12.	Comp. App. (AT) (Ins) No. 289 of 2020	Gati – Kintetsu Express Pvt. Ltd. Vs. Pearlree Commodities Pvt. Ltd.	Tarun Kumar Tiwari	
13.	Comp. App. (AT) (Ins) No. 303 of 2020	ASREC (India) Ltd. Vs. Divyesh Desai	Saurabh Jain	
14.	Comp. App. (AT) (Ins) No. 305 of 2020	Kundan Care Products Ltd. Vs. Aashish Gupta	Prithu Garg	
15.	Comp. App. (AT) (Ins) No. 335 of 2020	Prakash Chandra Kapoor & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Meenakshi Rawat	
16.	Comp. App. (AT) (Ins) No. 350 of 2020	Alok Sharma Vs. I P Construction Pvt. Ltd. Through Resolution Professional	Varsha Banerjee	
17.	Comp. App. (AT) (Ins) No. 363 of 2020	NTCIL Real Estate Pvt. Ltd. Vs. Kannan Tiruvengadam & Ors. With	Aastha Vishwakarma	
18.	Comp. App. (AT) (Ins) No. 364 of 2020	NTCIL Infrastructure Pvt. Ltd. Vs. Kannan Tiruvengadam & Ors.	Aastha Vishwakarma	
19.	Comp. App. (AT) (Ins) No. 370 of 2020	SVM Cera Pvt Ltd. Vs. Benito Ceramic Pvt. Ltd.	Natasha Dhuruman Shah	
20.	Comp. App. (AT) (Ins) No. 390 of 2020	Mahesh Kumar Panwar Vs. Mega Soft Infrastructure Pvt. Ltd (In Liquidation) & Anr.	Arun Khatri	Mrityunjay Kumar
21.	Comp. App. (AT) (Ins) No. 392-393 of 2020	Ex.Director Shareholder of Abhay Nutrition Pvt. Ltd. Vs. Vikas Prakash Gupta	Jayprakash B.Somani	

22.	Comp. App. (AT) (Ins) No. 396 of 2020	K.B. Polychem (India) Ltd. Vs. Rapt Industries Pvt. Ltd.	Shailender Kumar	
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For Admission (Fresh Case)

23.	Comp. App. (AT) (Ins) No. 816 of 2021	Josephluis Dsouza Vs. Interocean Fincap Services Pvt. Ltd.	Arnav Narain	Priyadarshini Dewan-R1 Rakesh Tulsyan-R2 Prakhar Tandon-IRP
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For Admission (After Notice)

24.	Comp. App. (AT) (Ins) No. 583 of 2021	Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. Vs. Om Prakash Pandey & Ors.	Arjun Asthana	Subhasish Bhowmick-R1 Jitendra Patnaik
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For Hearing

25.	Comp. App. (AT) (Ins) No. 945 of 2020	Shailendra Singh Vs. Nisha Malpani & Anr.	Abhishek Parmar	Nisha Malpani Ankur Gupta-R1 Saahila Lamba-R2 Nisha Malpani-RP
26.	Comp. App. (AT) (Ins) No. 1114 of 2020	Mandip Singh Vs. Mahesh Bansal Liquidator of Satnam Agri Products Ltd.	Jyoti Sareen	Abhishek Anand Kunal Godhwani
27.	Comp. App. (AT) (Ins) No. 1122 of 2020	Shailaja Vaibhav Patil & Anr. Vs. Harshad Deshpande & Ors. With	Gaurav Nair	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
28.	Comp. App. (AT) (Ins) No. 1123 of 2020	Citi Co- Operative Credit and Capital Ltd. Vs. Harshad Deshpande & Ors. With	Anne Methew	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
29.	Comp. App. (AT) (Ins) No. 11 of 2021	P.L. Adke Vs. Harshad Deshpande & Ors.	Varun Singh	Rohit Rath-R1 Rahul Totala-R2 Kritya Sinha-R3 Pranati Bhatnagar- R5 & R6
30.	Comp. App. (AT) (Ins) No. 248 of 2021	Stress Assets Stabillisation Fund (SASF) Vs. Skylead Chemicals Ltd.	Sidhartha Barua	Aditya Pandya

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By order of Hon'ble Chairperson

-sd/-
Registrar